

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/160/2020 IN  
PETITION NUMBER : IBA/316/2019  
NAME OF THE PETITIONER(S) : MUTHUIAH THEVAR RAJAPANDIAN (RP) (UNIQUE ROOF PVT LTD)  
NAME OF THE RESPONDENT(S) : VIKA POLYMERS PVT LTD  
UNDER SECTION : SEC 25 (2)(B) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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**ORDER**

Mr. Muthiah Thevar Rajapandian, RP is present through video conferencing mode. None appears for the Respondent even though it is seen from the order dated 10.03.2020 that one Mr. P. Ganesh, Advocate had undertaken to file vakalat on behalf of the Respondent Company. However, the said Mr. P. Ganesh, Advocate is not present today through video conferencing platform.

In the circumstances, we deem it proper that notice be issued to the Registered Office address of the Respondent Company in relation to the next date of hearing which is fixed on **06.11.2020**. The notice shall be issued by both the RP as well as **the Registry** of this Tribunal and necessary proof of service has to be filed before this Tribunal.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)